

ITEM NO.126

COURT NO.6

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2986/2012

CONST. AMAR SINGH

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 07-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. K.L.Janjani, Adv.(Arguing Counsel)
Mr. Raj Singh Rana, AOR
Mr. Pawan Kumar Shukla, Adv.
Mr. Sk Warish Ali, Adv.
Mr. Vijay Kumar Pandey, Adv.

For Respondent(s) : Ms. Aishwarya Bhati, A.S.G. (Arguing Counsel)
Ms. Shivika Mehra, Adv.
Ms. Shagun Thakur, Adv.
Ms. Astha Singh, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Judgment reserved.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)